Extension of EPF Scheme to companies with over 10 employees

- 445. SHRI M.P. ACHUTHAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Government is considering a proposal to extent the Employees Provident Fund Scheme to all companies with over 10 employees; and
 - (b) if so, the details thereof and at what stage is the proposal?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) Yes, Sir. The proposal is under examination and consideration of the Government.

Unemployment rate

- 446. SHRI MOINUL HASSAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
 - (a) the State-wise trends in the rate of unemployment over the last three years;
- (b) whether India's unemployment numbers are presented only once in every five years as compared to many other countries which come out with the figures on a quarterly basis; and
 - (c) if so, the reasons therefor?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Reliable estimates of employment and unemployment are obtained through quinquennial labour force surveys conducted by National Sample Survey Office. Last such survey was conducted during 2009-10. As per results of last three surveys, state-wise trends in the rate of unemployment during 1999-2000, 2004-05 and 2009-10 are given in the Statement (See below).

(b) and (c) Quinquennial labour force surveys on employment and unemployment are conducted by National Sample Survey Office once in every five years. Labour Bureau under Ministry of Labour & Employment, Govt. of India has conducted first annual household survey on employment and unemployment in 300 districts covering 28 States/UT's in the country for the period 2009-10. Second household survey for 2010-11 on employment and unemployment is in progress.

State-wise Unemployment Rates on usual status basis during 1999-2000, 2004-05 and 2009-10

State/UTs	1999-00		2004-05		2009-10	
	Rural	Urban	Rural	Urban	Rural	Urban
1	2	3	4	5	6	7
Andhra Pradesh	0.8	3.9	0.7	3 . 6	1.2	3.1
Arunachal Pradesh	0.5	2.9	0.9	1.2	1.3	3.4
Assam	3.9	9.7	2.6	7.2	3.9	5.2
Bihar	1.8	7.4	1 . 5	6.4	2.0	7.3
Chhattisgarh	0.0	0.0	0.6	3.5	0.6	2.9
Delhi	4.7	3.3	1.9	4.8	1.7	2.6
Goa	9.3	18.5	11.1	8.7	4.7	4.1
Gujarat	0.4	2.0	0.5	2.4	0.8	1.8
Haryana	0.8	2.7	2.2	4.0	1.8	2.5
Himachal Pradesh	1.2	6.6	1.8	3.8	1.6	4.9
Jammu & Kashmir	1.1	5.0	1 . 5	4.9	2.5	6.0
Jharkhand	0.0	0.0	1.4	6.5	3.9	6.3
Karnataka	0.7	3.3	0.7	2.8	0.5	2.7
Kerala	8.2	10.2	10.7	15.6	7 . 5	7.3
Madhya Pradesh	0.5	3.5	0.5	2.8	0.7	2.9
Maharashtra	1.4	5 . 8	1.0	3.6	0.6	3.2
Manipur	1.9	6.7	1.1	5 . 5	3.8	4.8
Meghalaya	0.4	4.6	0.3	3.5	0.4	5.1
Mizoram	0.9	3.0	0.3	1.9	1. 3	2.8
Nagaland	2.4	9.1	1.8	5 . 5	10.6	9.2

1	2	3	4	5	6	7
Orissa	1.9	6.7	5.0	13.4	3.0	4.2
Punjab	1.8	2.7	3.8	5.0	2.6	4.8
Rajasthan	0.4	- 2.5	0.7	2.9	0.4	2.2
Sikkim	2.8	7 . 5	2.4	3.7	4.3	0.0
Tamil Nadu	2.0	4.0	1.2	3 . 5	1.5	3.2
Tripura	1.2	5.8	13.3,	28.0	9.2	17.1
Uttarakhand	0.0	0.0	1.3	5.4	1.6	2.9
Uttar Pradesh	0.8	4.1	0.6	3.3	1.0	2.9
West Bengal	2.8	7.6	2.5	6.2	1.9	4.0
Andaman & Nicobar Islands	3.4	6.9	6.2	8.8	8.0	8.4
Chandigarh	0.7	4.8	2.6	4.0	24.7	3.4
Dadra & Nagar Haveli	1.0	1.4	3.3	3.0	4.8	5.3
Daman & Diu	1.0	3.0	0.3	3.0	4.0	2.4
Lakshadweep	19.4	10.0	7 . 5	25.0	9.7	5.7
Puducherry	4.0	4.1	.7.0	8.1	3.0	3.1
All-India	1.5	4.7	1.7	4.5	1.6	3.4

Rehabilitation of child labourers working in food stalls

447. SHRI P. RAJEEVE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Ministry has conducted any survey on the number of child labourers in food stalls around metropolitan cities;
 - (b) the details thereof;
 - (c) whether there is any plan to rehabilitate such children; and
 - (d) if so, the efforts taken in this regard?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) No, Sir.